

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1541  
ANSWERED ON:06.03.2013  
AADHAAR NCARD  
Sharma Dr. Arvind Kumar

**Will the Minister of PLANNING be pleased to state:**

- (a) Whether a lot of mistakes have crept into Aadhaar cards in many states, especially in Haryana;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken to correct such mistakes? ANSWER

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) & (b) Enrolments for Aadhaar are carried out by various Registrars of UIDAI, who are typically State Government departments, Public Financial Institutions, India Post etc. through enrolment agencies. The enrolment operators engaged by the enrolment agency input the resident's demographic data at the time of enrolment. Some mistakes in the demographic data like name spelling, address of the resident, wrong entry of resident's gender and date of birth have been reported by residents in some states including Haryana.

(c) The UIDAI has put in place the system of having to minimize demographic error such as providing an additional viewing screen facing the resident whereby the resident is able to see her/his details being data entered during enrolment. At the end of each enrolment, a review screen is generated and the resident has an opportunity to view mistakes if any and suggest changes of the demographic details. Once the resident confirms the demographic details in the review screen an individual enrolment ID slip is printed. The enrolment process now also provides for an end of the day review process to review once again the resident data. Residents also have the option to get their details corrected within 96 hours of enrolment at the Enrolment Centre. The data is once again put through a random quality check by the UIDAI for identifying mistakes in the demographic data in a sample mode. Some of the identified mistakes in enrolment packets are possible to be corrected through an online work flow. In other cases, the enrolment has to be rejected and the enrolment agency is levied a financial penalty. The Registrars are not paid any financial support for all enrolment where demographic errors are detected. After generation of Aadhaar number, the residents can update/ correct enrolment data through online facility or send an update request through post.